1 TA No. 6020/2021 Item No.11



Central Administrative Tribunal Jammu Bench, Jammu

T.A. No. 6020/2021

Monday, this the 19th day of July, 2021

(Through Video Conferencing)

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. Mohd. Jamshed, Member (A)

Miss Saba Manzoor Age 28 Years D/o Sh. Manzoor Ahmed Ganal R/o Gulberg Colony, Sector-3 Hyderpuura, Bye-pass Srinagar (Kashmir)

...Applicant

(Mr. Abhinav Sharma, Senior Advocate)

Versus

- 1. J&K Public Service Commission Through its Secretary Resham Ghar Colony, Bakshi Naar, Jammu
- 2. Controller of Examination, J&K Public Service Commission Through its Secretary Resham Ghar Colony, Bakshi Naar, Jammu

...Respondents

(Mr. Rajesh Thappa, Deputy Advocate General)



ORDER (ORAL)

Mr. Justice L. Narasimha Reddy:

Learned senior counsel for applicant submits that in spite of his best efforts, he could not receive any instructions from his client.

2. On reporting of no instructions, the T.A. is dismissed. There shall be no order as to costs.

(Mohd. Jamshed) (Justice L. Narasimha Reddy) Member (A) Chairman

<u>July 19, 2021</u> /pj/sunil/daya/